GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

STARRED QUESTION NO:245
ANSWERED ON:14.03.2011
ENVIRONMENTAL CLEARANCE TO PROJECTS
Das Gupta Shri Gurudas;Raghavan Shri M. K.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of the major developmental projects viz; irrigation, power, housing, mining, etc pending with his Ministry for clearance, State/Union Territory-wise:
- (b) the reasons for the pendency alongwith the period since when these are pending, project-wise; (C) the number of projects cleared during each of the last three years and the current year; State/Union Territory-wise;
- (d) the number of projects rejected during the above period, State/Union Territory-wise alongwith the reasons therefor; and
- (e) the steps taken/strategy proposed for early clearance of the pending projects so as to harmonise the environmental concern with the developmental plank?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT & FORESTS (SHRI JAIRAM RAMESH)

(a), (b), (c) (d) and (e) A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a), (b), (c) (d) and (e) OF LOK SABHA STARRED QUESTION No. 245 ON ENVIRONMENTAL CLEARANCE TO PROJECTS RAISED BY SHRI M.K. RAGHAVAN AND SHRI GURUDAS DASGUPTA FOR REPLY ON 14.03.2011

- (a) The details of the developmental projects covering irrigation, power plants, mining, and infrastructure sector which includes construction projects pending with the Ministry of Environment & Forests for environmental clearance, State/Union Territory-wise is given at Annexure-1.
- (b) Many projects are perceived to be pending for environmental clearance but the reason is non-submission of complete information by the project proponents in the Environmental Impact Assessment (EIA) Report and Environmental Management Plan (EMP) required for the projects submitted for environmental clearance under the Environmental Impact Assessment (EIA) Notification, 2006.
- (c) The details of developmental projects covering irrigation, power plants, mining and infrastructure sectors granted environmental clearance by the Ministry of Environment & Forests during each of the last three years is given at Annexure-2.
- (d) The details of developmental projects covering irrigation, power plants, mining and infrastructure sectors rejected environmental during each of the last three years and during the current year is given at Annexure-3.
- (e) The steps taken for expediting appraisal of proposals for grant of environmental clearance include:
- i. Regular meetings of the Expert Appraisal Committee covering the various sectors.
- ii. Regular updation of project status on Ministry's website for the benefit of all stakeholders.
- iii. Sector specific Manuals have been prepared and uploaded on the Ministry website to facilitate better preparation of EIA-EMP Reports by the project proponents.